

ORISSA HIGH COURT

FILING REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/32283/2026	PRADIP @ PRADEEP KUMAR SAHU @ PRADHIP VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	BARGARH /261 /2023 () //	
2	D-BLAPL/32288/2026	JAGANNATH JENA VS STATE OF ODISHA	SATYA RANJAN BINAYAK VS	/ /0 () //	
3	D-BLAPL/32289/2026 BLAPL/11103/2026	NILANCHAL NAG VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000011/2026	
4	D-BLAPL/32290/2026	PRAFULLA SAMAL VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	BHANJANAGAR /145 /2026 () //	
5	D-BLAPL/32291/2026	DUSASAN DALEI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAKHAPURA /119 /2026 () //	
6	D-BLAPL/32292/2026	BABULI @ SUSANTA KUMAR SAMAL VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	BHANJANAGAR /145 /2026 () //	
7	D-BLAPL/32295/2026	BISWAJIT DALEI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAKHAPURA /119 /2026 () //	
8	D-BLAPL/32296/2026	KHITISH MOHANTY@RAJA NAYAK VS STATE OF ODISHA	ASIT KUMAR OTTA VS	KHUNTA /213 /2026 () //	AOR20230000623C202600036
9	D-BLAPL/32297/2026 BLAPL/11102/2026	DULLAVI BAGARTY VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000011/2026	
10	D-BLAPL/32300/2026	SANJIT DIGAL VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	/ /0 () //	
11	D-BLAPL/32301/2026	BADAL DEHURY VS STATE OF ODISHA	BIKASH KUMAR DASH VS	JHARSUGUDA /118 /2026 () //	

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12	D-BLAPL/32305/2026	SUMANTA KUMBHAR @ CHHUTA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	JUJUMURA /66 /2026 () //	
13	D-BLAPL/32306/2026	ANIRUDHA JANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /202 /2026 () //	
14	D-BLAPL/32308/2026	SAGAR SAMAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //	
15	D-BLAPL/32309/2026	K.SANTOSH PATRA @ GURKHA @ BAMBA VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	DIGAPAHANDI /236 /2025 () //	
16	D-BLAPL/32311/2026	GULAN MALIK@GULAN@ABINASH ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	PATTAMUNDAI MODEL /343 /2024 () //	AOR20220003722C202600200
17	D-BLAPL/32312/2026	SUKHEN MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /31 /2020 () //	
18	D-BLAPL/32317/2026	AJIT BISWAL VS STATE OF ODISHA	RAJALAXMI BISWAL VS	BAGDIA /233 /2026 () //	
19	D-BLAPL/32318/2026	BANDKU GOUDA @ BANDAKU BEMAL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KEGAON /217 /2026 () //	
20	D-BLAPL/32320/2026	PRAMOD CHHATIA VS STATE OF ODISHA	RANJAN KUMAR SAHOO VS	REAMAL /289 /2026 () //	AOR20220000012C202600004
21	D-BLAPL/32321/2026	RAJ MANDAL @ RAJ MONDAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	TIKABALI /191 /2026 () //	
22	D-BLAPL/32322/2026	SUSHANTA KUMAR SAHOO @ CHIAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NAYAPALLI P.S. /242 /2026 () //	
23	D-BLAPL/32323/2026	SOUMYAJIT JENA	RANJAN RAY	NISCHINTAKOILI /310 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/32325/2026	MD NAIM	BISWARANJAN DALAI	KUTRA /193 /2026	AOR20220003722C202600201
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/32326/2026	SAMIRJIT BEHERA	ALOK KUMAR MOHAPATRA	RAJKANIK /628 /2026	AOR20220001711C202600050
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/32327/2026	BISWANATH PAL	DILLIP KUMAR RAY	BALASORE VIGILANCE /25 /2026	AOR20220001556C202600065
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
27	D-BLAPL/32328/2026	SUKANT KUMAR MALIK	ALOK KUMAR MOHAPATRA	RAJKANIK /628 /2026	AOR20220001711C202600049
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/32329/2026	PRAVAT KUMAR BEHERA	ALOK KUMAR MOHAPATRA	RAJKANIK /628 /2026	AOR20220001711C202600052
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/32333/2026	KAILASH MALLICK	PRAKASH CHANDRA DASH	BHADRESWAR /168 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/32337/2026	SANTANU DIGAL	JUGALA KISHORE PANDA	PURUNAKATAK /195 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/32344/2026	SASHIKANTA PANDA	BASANTA KUMAR DAS	KAMAKHYANAGAR /621 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/32348/2026	SANTANU NAIK	ANIRUDHA DAS	BOUDH /79 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/32349/2026	SUNDAR SINGH MAJHI	BIRAJA PRASANNA DAS	PADMAPUR /41 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/32350/2026	CHITTARANJAN DIGAL	MANAS KUMAR CHAND	PHIRINGIA /148 /2026	
		VS	VS	()	

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35	D-BLAPL/32352/2026	STATE OF ODISHA RAMESH PASWAN VS	LOKANATH NAIK VS	// G.R.P.S. /55 /2026 ()	
36	D-BLAPL/32353/2026	STATE OF ODISHA PRAKASH BARIK VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /597 /2026 ()	
37	D-BLAPL/32355/2026	STATE OF ODISHA BIDIKA RAMACHANDRA VS	BIRAJA PRASANNA DAS VS	// GUNUPUR /187 /2026 ()	
38	D-BLAPL/32359/2026	STATE OF ODISHA BITU ORAM VS	SUNIL KUMAR PANDA VS	// LAIKERA /248 /2026 ()	
39	D-BLAPL/32361/2026	STATE OF ODISHA SACHIN NAG VS	SURYAKANTA DWIBEDI VS	// BADMAL /336 /2026 ()	
40	D-BLAPL/32362/2026	STATE OF ODISHA PRAFULA KARADA VS	SUMITRA PATRA VS	// / /0 ()	
41	D-BLAPL/32364/2026	STATE OF ODISHA IBRAHIM FARUKI @ MD. IBRAHIM FARUKI VS	SURYAKANTA DWIBEDI VS	// PHIRINGIA /72 /2026 ()	
42	D-BLAPL/32367/2026	STATE OF ODISHA SUNNY BARVE VS	SUSHANTA KUMAR JOSHI VS	// CYBER CRIME AND ECONOMIC OFFENCES, BALANGIR /24 /2026 ()	
43	D-BLAPL/32368/2026	STATE OF ODISHA ASHOK KUMAR MOHANTA VS	DALIRANI BEHURAY VS	// SARAT /42 /2024 ()	
44	D-BLAPL/32372/2026	STATE OF ODISHA SK. AFROZ ALI VS	SOUMYA RANJAN DAS VS	// PLANTSITE /913 /2026 ()	
45	D-BLAPL/32375/2026	STATE OF ODISHA PARBATI SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	// BHATILI /278 /2026 () //	

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46	D-BLAPL/32378/2026	RINKU DIGAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHANJANAGAR /909 /2026 () //	
47	D-BLAPL/32379/2026	BAPUN PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	NALCO /348 /2026 () //	
48	D-BLAPL/32380/2026	JAHANARA BEWA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// () //	AOR20220000925C202600082
49	D-BLAPL/32381/2026	JITENDRA SAHU VS STATE OF ODISHA	PREETAM MISHRA VS	PURUNAKATAK /195 /2026 () //	AOD20220004577C202600071
50	D-BLAPL/32382/2026	KAIBALYA PRASAD MALIK @ MALLICK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NISCHINTAKOILI /209 /2026 () //	
51	D-BLAPL/32388/2026	MD. BADSHA @ BADSHA VS STATE OF ODISHA	SUBHAM SATAPATHY VS	SPECIAL CRIME UNIT /13 /2026 () //	
52	D-BLAPL/32392/2026	BAIREEGANJAN POLEI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //	AOR20220003722C202600202
53	D-BLAPL/32393/2026	MAYANK LIDHORIYA VS STATE OF ODISHA	SARAT KUMAR JENA VS	G.R.P.S. (TITILAGARH) /117 /2026 () //	
54	D-BLAPL/32399/2026	RAKESH KUMAR CHOUDHURY@RAJESH CHOUDHURY VS STATE OF ODISHA	ABHIRAM CHYUTANANDA PATTANAIK VS	PURUNAKATAK /165 /2026 () //	AOD20240000586C202600306
55	D-CMAPL/49798/2026	NARASINGHA JUADI VS RASAGOLA JUADI	ADV. VS	// () //	
56	D-CMAPL/49868/2026	BIDHU BHUSAN TRIPATHY VS KUMARI RITANJALI SAHOO	KAJAL SAHOO VS	// () //	
57	D-CMP/49747/2026	JOGENDRA MOHAPATRA	ASHUTOSH MOHANTA	//	

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		VS	VS	0	
		RENULATA MOHANTY		//	
58	D-CMP/49854/2026	HARIHARA JENA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		RANGALATA PANDA		//	
59	D-CMP/49873/2026	RANJUKTA DAS	KARUNAKAR GAYA	//	
		VS	VS	0	
		SUJIT KUMAR ROUT		//	
60	D-CMP/49886/2026	STATE BANK OF INDIA, BHUBANESWAR	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		JYOTSNAMAYEE SATPATHY		//	
61	D-CMP/49888/2026	BISWA BIHARI BHOI	MAHESWAR MOHANTY	//	
		VS	VS	0	
		L.A. COLLECTOR, BALASORE		//	
62	D-CMP/49906/2026	JANAKI @ JANAKIMANI BHOI	MAHESWAR MOHANTY	//	
		VS	VS	0	
		L. A. COLLECTOR, BALASORE		//	
63	D-CMP/49914/2026	P.ISMILE	RAJU KUMAR SATAPATHY	//	
		VS	VS	0	
		KOTNI SANTOSH KUMAR		//	
64	D-CONTC/49743/2026	SARITA PARIDA	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
65	D-CONTC/49746/2026	HARIPADA DALAI	ABHISEK AGARWAL	//	
		VS	VS	0	
		USHA PADHEE, IAS		//	
66	D-CONTC/49765/2026	PRAVANJAN PALAI	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		RISHI SINGH, CHAIRMAN, ODISHA GRAMYA BANK, CHANDOL, KENDRAPARA		//	
67	D-CONTC/49773/2026	DUMESH PATEL	ADV.	//	
		VS	VS	0	
		ANANYA DAS, IAS		//	
68	D-CONTC/49774/2026	SASHIDHAR PAGADA	BASUDEV BARIK	//	
		VS	VS	0	

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69	D-CONTC/49778/2026	SOVA SHARMA, IAS PRAFULLA CHANDRA GARNAYAK @ GARANAYAKBASUDEV BARIK VS	VS	// // 0	
70	D-CONTC/49794/2026	SOVA SHARMA, IAS GEDELA RATI DEVI VS	ADV. VS	// // 0	
71	D-CONTC/49796/2026	DR.MANJURANI JENA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GAJAPATI, SASMITA PANIGRAHY VS	ADV. VS	// // 0	
72	D-CONTC/49799/2026	DR.MANJURANI JENA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GAJAPATI, MINATI GOUDA VS	ADV. VS	// // 0	
73	D-CONTC/49811/2026	DR.MANJURANI JENA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GAJAPATI, JAGABANDHU JENA VS	ADV VS	// // 0	AOD20240000618C202600260
74	D-CONTC/49812/2026	SURESH KUMAR VASISTHA, PRINCIPAL SECRETARY G.A AND P.G DEPTT. SWATI SATARUPA SUBHADARSINI CHAMPATI VS	ADV VS	// // 0	AOD20230000467C202600059
75	D-CONTC/49819/2026	JUGAL KISHORE KUMAR BANOTH, DIG OF POLICE, (PERSONNEL), CUTTACK ALLAUDIN KHAN VS	BASUDEV BARIK VS	// // 0	
76	D-CONTC/49883/2026	SOVA SHARMA, IAS NILAKATHESWAR SELF HELP GROUP, JAGATSINGHPUR VS	ADV VS	// // 0	AOR20220004106C202600104
77	D-CONTC/49892/2026	MONISHA BANERJEE, DIRECTOR SOCIAL WELFARE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT NANDINI SAHU VS	ADV. VS	// // 0	
78	D-CONTC/49899/2026	ARAVIND AGRAWAL, IAS NIRAKAR SAHOO VS	ADV. VS	// // 0	
79	D-CONTC/49905/2026	N.S.THIRAMALA NAYAK, IAS PARAMESWAR PARAMANIK VS	ADV. VS	// // 0	
		N.S.THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR			

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80	D-CONTC/49912/2026	AKSHAYA KUMAR ROUT VS ARVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV VS //	// 0 //	AOD20240000338C202600223
81	D-CONTC/49930/2026	JADUMANI DAS VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS //	// 0 //	
82	D-CONTC/49940/2026	PRAHALAD CHANDRA NAIK VS N.B.S.RAJPUT, IAS	ADV. VS //	// 0 //	
83	D-CONTC/49946/2026	BICHITRA KUMAR SETHI VS GOURAV SHIVAJI ISALAWAR, IAS	ADV. VS //	// 0 //	
84	D-CRLA/32363/2026	ASHISH KUMAR MAHANTA VS STATE OF ODISHA	DIGAMBAR SETHI VS //	KEONJHAR TOWN /223 /2026 0 //	
85	D-CRLA/32370/2026	ASHOK KUMAR ROUL@BABULA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS //	KARANJIA /356 /2025 0 //	
86	D-CRLA/32377/2026	RAJA @ PARTHA SARATHI MOHANTY VS STATE OF ODISHA	DEBASNAN DAS VS //	MANCHESWAR P.S. /220 /2021 0 //	
87	D-CRLLP/32310/2026	ANIL KUMAR BISWAL VS STATE OF ODISHA	BIJAYA KUMAR MOHANTY VS //	BELPARA /52 /2022 0 //	
88	D-CRLLP/32340/2026	CBI VS DESHRAJ SINGH	SARTHAK NAYAK VS //	// 0 0 //	
89	D-CRLMA/32302/2026 CRLMA/126/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT, CUTTACK VS ASHIM KUMAR SAHOO	ADV. VS BISHNU PRASAD PRADHAN	NAYAPALLI P.S. /149 /2026 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000322/2026	
90	D-CRLMC/32298/2026	AJIT KUMAR SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS //	DHAMARA PS /438 /2023 0 //	
91	D-CRLMC/32299/2026	RAMESH CHANDRA MOHAPATRA	SIBA PRASAD SWAIN	// 0	

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		STATE OF ODISHA		//	
92	D-CRLMC/32313/2026	SHREETAM NANDA	PRAVASHA PUJAREE PARIDA	/ /0	
		VS	VS	()	
		KAJOL TRIPATHY		//	
93	D-CRLMC/32332/2026	RANJAN KUMAR DASH	RAJAT KUMAR PANDA	NAYAPALLI P.S. /150 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/32336/2026	BISWAJIT PANDIT	KULDEEP MOHANTY	SINGLA /189 /2022	AOD20240000012C202600328
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/32338/2026	SUBAL KUMAR SAHOO	SIDDHARTHA PRASAD MISHRA	BALASORE VIGILANCE /34 /2020	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
96	D-CRLMC/32343/2026	PABITRA KUMAR NAIK	SOUMYA JYOTI BISWAL	ATHGARH /48 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/32347/2026	SUBAL KUMAR SAHOO	SIDDHARTHA PRASAD MISHRA	BALASORE VIGILANCE /4 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
98	D-CRLMC/32354/2026	SIMANCHALA PALAKA	DIPTI RANJAN BHOKTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/32357/2026	SUBAL KUMAR SAHOO	SIDDHARTHA PRASAD MISHRA	BALASORE VIGILANCE /3 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
100	D-CRLMC/32365/2026	DINESH AGRAWAL	AMIT PRASAD BOSE	BARGARH /188 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/32374/2026	SRIDHAR SATHUA	GYANA RANJAN NAYAK	TALCHER TOWN /126 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/32396/2026	SIMA @ SEEMA SAHOO @ SAMANTARAY	PRAVASH CHANDRA JENA	BARAMBA /221 /2024	
		VS	VS	()	

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103	D-CRLMP/32324/2026	STATE OF ODISHA SASMITA BHOI VS	BYOMOKESH SAHOO VS	// / 0 0	
104	D-CRLMP/32330/2026	STATE OF ODISHA BINAY KUMAR TANTI VS	ALOK KUMAR MOHAPATRA VS	// / 1 0	AOR20220001711C202600053
105	D-CRLMP/32335/2026	STATE OF ODISHA SHREETAM NANDA VS	PRAVASHA PUJAREE PARIDA VS	// / 0 0	
106	D-CRLMP/32360/2026	KAJOL TRIPATHY SAMEER PATTNAIK VS	AYUSH PATTNAIK VS	// / 0 0	
107	D-CRLMP/32371/2026	STATE OF ODISHA MAMATA NANDA VS	KRUTIBASH MOHAPATRA VS	// / 0 0	
108	D-CRLMP/32385/2026	STATE OF ODISHA ASHOK BAG VS	DEBABRATA RATH VS	// / 0 0	
109	D-CRLMP/32386/2026	STATE OF ODISHA KAILAS CHANDRA PATNAIK VS	SANJIB KUMAR BHANJADEO VS	// / 0 0	
110	D-CRLMP/32389/2026	STATE OF ODISHA CHANDINI DAS VS	SOUMYA RANJAN MOHANTY VS	// / 0 0	
111	D-CRLREV/32285/2026	STATE OF ODISHA SATYABRATA MOHAPATRA VS	SARADA PRASAD DASH VS	// / 0 0	
112	D-CRLREV/32339/2026	SUJIT KUMAR NAIK SURYA DEOGAM VS	HRUDANANDA MOHAPATRA VS	// / 0 0	PALLAHARA /160 /2026
113	D-CRLREV/32398/2026	STATE OF ODISHA SUJIT BAIDYA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// / 0 0 / 0	KHALLIKOTE /401 /2026

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114	D-EXP/49759/2026	RAJKISHORE ROUT VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	AOR20220003390C202600063
115	D-FAO/49885/2026	DHARITRI RATH VS UNION OF INDIA	SUVEN KUMAR PANI VS	// 0 //	
116	D-ITA/49815/2026	MAHANAGAR CREDIT COOPERATIVE SOCIETY LTD, VS PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR	ANIL KUMAR DASH VS	// 0 //	
117	D-JCRLA/32351/2026	SARADA PRASAD NAYAK VS STATE OF ODISHA	ADV. VS	TIRTOL /158 /2025 0 //	
118	D-MACA/49752/2026	SUBHROJIT BOITI VS CHAITANYA CHANDRA SAHOO	KSHIROD KUMAR PAHIL VS	// 0 //	
119	D-MACA/49804/2026	THE DIVISIONAL MANAGER NATIONAL INSURANCE CO. LTD, VS BENGA @ PREMALATA BARIK	ANIL KUMAR DASH VS	// 0 //	
120	D-MACA/49816/2026	DIVISIONAL MANAGER (CLAIMS) SHRIRAM GENERAL INSURANCE CO. LTD, VS BABITA SAHOO	ANIL KUMAR DASH VS	// 0 //	
121	D-MACA/49818/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD, VS BANITA KUMARI PRADHAN	ANIL KUMAR DASH VS	// 0 //	
122	D-MATA/49787/2026	RABI NARAYAN BEHERA VS RASMITA BEHERA	AMITAV TRIPATHY VS	// 0 //	
123	D-MATA/49871/2026	PRAGNYAMAYEE SATHPATHY VS ARUN KUMAR BHATTA	SUKANTA KUMAR NAYAK VS	// 0 //	
124	D-RSA/49780/2026	RAJ KISHORE NAYAK VS SEBARAM SHARMA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// 0 //	
125	D-RSA/49813/2026	KESHABA BANACHHOR	SUSANTA KUMAR TRIPATHY	//	

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		VS	VS	0	
		SUGRIBA BANCHHOR		//	
126	D-RSA/49874/2026	JAYANTI PRADHAN	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		SATYABRATA PRADHAN		//	
127	D-RSA/49947/2026	RAHASMANI SAMAL	PRATYASISH MOHANTY	//	
		VS	VS	0	
		AVIRAM BISWAL		//	
128	D-RVWPET/49877/2026	OFFICERS HOUSING COOPERATIVE SOCIETY LTD, KOURMA MISHRA		//	
		VS	VS	0	
		DEVAVRAT HOMES PVT. LTD, BHUBANESWAR		//	
129	D-RVWPET/49903/2026	PRAMOD KUMAR LENKA	SAMEER KUMAR DAS	//	AOD20240000338C202600219
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-TRP(C)/49801/2026	JANMEJAY CHHOTRAY	PRAVASHA PUJAREE PARIDA	//	
		VS	VS	0	
		LIPSA MOHANTY		//	
131	D-TRP(C)/49807/2026	ANUPAM SARTHAK	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	
		KHITISWARI KRUPAYA		//	
132	D-TRP(C)/49915/2026	TAPASI RANI BISWAS	P PARAMAKISHNA PATRO	//	
		VS	VS	0	
		SAMIR KUMAR PATRA		//	
133	D-TRPCRL/32383/2026	SAMBIT RANJAN MALLIK	LAMBIT SENAPATI	//0	
		VS	VS	0	
		SWAGATIKA DAS		//	
134	D-WA/49754/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000172C202600341
		VS	VS	0	
		UMESH KUMAR SHASINI		//	
135	D-WA/49755/2026	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	//	LOD20240000194C202600368
		VS	VS	0	
		SISIR KUMAR SWAIN		//	
136	D-WA/49756/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	//	LOD20240000200C202600344
		VS	VS	0	

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137	D-WA/49757/2026	MRUTYUNJAYA MOHANTY SUPERINTENDING ENGINEER OF PURI IRRIGATION VS ASSISTANT PROVIDENT FUND COMMISSIONER EMPLOYEES, BHUBANESWAR	DAMISUBRATA MOHANTY,A.G.A VS DEBARAJ MOHANTY,A.G.A	// // 0 //	LOD20240000194C202600369
138	D-WA/49758/2026	STATE OF ODISHA VS BHAGYADHAR NANDA	VS VS SASWAT DAS,A.G.A	// 0 //	LOD20240000172C202600342
139	D-WA/49809/2026	STATE OF ODISHA VS NIRUPAMA SAHOO	VS VS RAKESH KUMAR SARANGI	// 0 //	LOD20240000194C202600372
140	D-WP(C)/49725/2026	TRILOCHAN ROUT VS STATE OF ODISHA	VS VS RAKESH KUMAR SARANGI	// 0 //	AOR20240001079C202600026
141	D-WP(C)/49726/2026	THE SUPERINTENDING ENGINEER, PURI IRRIGATION VS ARJUNA SRICHANDAN	ABHIRAM MAR RAY, A.G.A VS ABHISHEK MOHANTY	// 0 //	LOD20240000200C202600343
142	D-WP(C)/49727/2026 WP(C)/34338/2026	SOMANATH ROUT VS STATE OF ODISHA	VS VS ABHIRAM MAR RAY, A.G.A	// 0 //	LOD20240000172C202600344
143	D-WP(C)/49728/2026	THE SUPERINTENDING ENGINEER, PURI IRRIGATION VS KALANDI MALIK	VS VS ABHIRAM MAR RAY, A.G.A	// 0 //	LOD20240000194C202600370
144	D-WP(C)/49729/2026	THE SUPERINTENDING ENGINEER, PURI IRRIGATION VS BASANTA KUMAR PATTANAIK	VS VS ABHIRAM MAR RAY, A.G.A	// 0 //	LOD20240000200C202600345
145	D-WP(C)/49730/2026	THE SUPERINTENDING ENGINEER, PURI IRRIGATION VS SAILABALA NAYAK	VS VS ABHIRAM MAR RAY, A.G.A	// 0 //	LOD20240000172C202600345
146	D-WP(C)/49731/2026	THE SUPERINTENDING ENGINEER, PURI IRRIGATION VS KESHAB MALLIK	VS VS MANORANJAN NAYAK	// 0 //	
147	D-WP(C)/49732/2026 WP(C)/34379/2026	SAROJ KUMAR JOSHI VS STATE OF ODISHA	VS VS MANORANJAN NAYAK	// 0 //	

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148	D-WP(C)/49733/2026	SATYA ALEKHA MAHIMA DHARMA, KAUPINDHARISAMND	ANDRANATH ROUT	//	AOR20220004106C202600103
		VS	VS	0	
		STATE OF ODISHA		//	
149	D-WP(C)/49734/2026	THE SUPERINTENDING ENGINEER, PURI IRRIGATIONDEBIR	INMAR RAY, A.G.A	//	LOD20240000194C202600371
		VS	VS	0	
		SUSANTA KUMAR DAS		//	
150	D-WP(C)/49735/2026	THE SUPERINTENDING ENGINEER, PURI IRRIGATIONDEBIR	INMAR RAY, A.G.A	//	LOD20240000172C202600346
		VS	VS	0	
		SACHI PRADHAN		//	
151	D-WP(C)/49736/2026	THE SUPERINTENDING ENGINEER, PURI IRRIGATIONDEBIR	INMAR RAY, A.G.A	//	LOD20240000200C202600346
		VS	VS	0	
		NARAYAN PATI		//	
152	D-WP(C)/49737/2026	SATYA ALEKHA MAHIMA DHARMA, KAUPINDHARISAMND	ANDRANATH ROUT	//	AOR20220004106C202600102
		VS	VS	0	
		STATE OF ODISHA		//	
153	D-WP(C)/49738/2026	JANARDAN BEJ	SWAPNIL ROY	//	AOR20220001600C202600331
		VS	VS	0	
		STATE OF ODISHA		//	
154	D-WP(C)/49739/2026	TRIPURA MOHAN SAHOO	SWAPNIL ROY	//	AOR20220001600C202600330
		VS	VS	0	
		STATE OF ODISHA		//	
155	D-WP(C)/49740/2026	AMITA SASMAL	IN PERSON	//	LOD20260000282C202600005
		VS	VS	0	
		STATE OF ODISHA		//	
156	D-WP(C)/49741/2026	ABIS FOOD AND PROTEINS PRIVATE LTD.,CUTTACKBINI	MISHRA	//	
	WP(C)/34420/2026	VS	VS	0	
		STATE OF ODISHA		//	
157	D-WP(C)/49742/2026	PULINDRA KUMAR DIURIA	KUNAL KUMAR SWAIN	//	
	WP(C)/34400/2026	VS	VS	0	
		STATE OF ODISHA		//	
158	D-WP(C)/49744/2026	M/S.RAJKUMAR SAMAL,BJB NAGAR, BHUBANESWARABHABANI	PRASAD MOHANTY	//	
		VS	VS	0	
		THE ASST.COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR		//	
159	D-WP(C)/49745/2026	NABIN KUMAR NAYAK	KUMAR PRAJWAL	//	

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	WP(C)/34394/2026	VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/49748/2026	SAROJINI NAYAK	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
161	D-WP(C)/49749/2026	SANTOSHPUR SERVICE COOPERATIVE SOCIETY, BALASORE	PRANAB CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/49750/2026	SUDARSAN BEHERA	UMESH CHANDRA MOHANTY	//	
	WP(C)/34340/2026	VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/49751/2026	PRATAP CHANDRA DAS	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
164	D-WP(C)/49753/2026	BISWAJIT PANDA	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
165	D-WP(C)/49760/2026	ANTARYAMI DAS	RAKESH BEHERA	//	
	WP(C)/34337/2026	VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/49761/2026	DILLIP KUMAR SWAIN	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		THE UNION OF INDIA, BHUBANESWAR		//	
167	D-WP(C)/49762/2026	SUBAL BHUE	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/49763/2026	SUSHAMA SAHU	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/49764/2026	SIBA BEHERA	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/49766/2026	BHARAT BAHADUR CHETRI	SUSHANT KUMAR PRADHAN (3)	//	
		VS	VS	0	

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171	D-WP(C)/49767/2026	STATE OF ODISHA SUNITA KHANDA VS SURYANNARAYAN PANIGRAHI	DEBASISH PATNAIK VS	// // 0	
172	D-WP(C)/49768/2026	THE STATESMAN LTD., KOLKATA VS THE PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	HRUDANANDA MOHAPATRA VS	// 0	
173	D-WP(C)/49769/2026	RATNAKAR PRADHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0	
174	D-WP(C)/49770/2026	SITARAM MOHINI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0	
175	D-WP(C)/49771/2026	E.ANIL KUMAR SENAPATI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0	
176	D-WP(C)/49772/2026	CHANDRA SEKHAR BISWAL VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0	
177	D-WP(C)/49775/2026	ASWINI KUMAR BAG VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0	
178	D-WP(C)/49776/2026	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0	
179	D-WP(C)/49777/2026 WP(C)/34382/2026	SUBASH PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0	
180	D-WP(C)/49779/2026	NIRMAL CHANDRA ROUTRAY VS STATE BANK OF INDIA, SUNDARGARH	SUCHETA GUMANSINGH VS	// 0	
181	D-WP(C)/49781/2026	BASANT SAHOO VS STATE OF ODISHA	JENAMANI JEEBAN JYOTI VS	// 0	

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182	D-WP(C)/49782/2026	MANKI LANGURI VS THE MANAGEMENT OF M/S. IDCOL KALINGA IRON WORKS, KEONJHAR	SOUMYA MISHRA VS	// 0	AOR20220001631C202600317
183	D-WP(C)/49783/2026	MANJULA KUMAR SETHI VS THE CHIEF EXECUTIVE OFFICER, TPSODL	SOUBHAGYA KUMAR DASH VS	// 0	
184	D-WP(C)/49784/2026	KASTURI HARICHANDAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0	
185	D-WP(C)/49785/2026	SUBASH SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0	
186	D-WP(C)/49786/2026	URMILA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0	
187	D-WP(C)/49788/2026	DWIJABARA NANDA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0	
188	D-WP(C)/49789/2026	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	// 0	
189	D-WP(C)/49790/2026	LALU KUMAR BAGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0	
190	D-WP(C)/49791/2026	SUDAM MALLICK VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	// 0	
191	D-WP(C)/49792/2026	SANJUKTA ROUT VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	// 0	
192	D-WP(C)/49793/2026	RAGHUNATH MOHARANA VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	// 0	
193	D-WP(C)/49795/2026	BISHNU CHARAN SINGH	RAJAKISHORE SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/49797/2026	RAMACHANDRA MISHRA	RAJAKISHORE SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/49800/2026	ASWINI KUMAR DASH		//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/49802/2026	RAMESH CHANDRA NAYAK	DILIP KUMAR SAHU	//	AOR20220001727C202600108
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/49803/2026	HAZRAT SYED ABDULLAH SAHA BABA BUKHARI (BIR) AND HIS MANAGEMENT AND DEVELOPMENT COMMITTEE, KHURDA			
		VS	VS	0	
		SUB COLLECTOR, KHURDA		//	
198	D-WP(C)/49805/2026	SADANANDA NAYAK	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/49806/2026	BISWAJIT SWAIN	AJIT CH MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/49808/2026	BALLA MADHUSUDAN RAO	SHREYANSH RAJGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/49810/2026	ISHAAN GUPTA	RAMDAS ACHARY	//	
		VS	VS	0	
		UNION OF INDIA		//	
202	D-WP(C)/49814/2026	JUNAID HASRAT	RAMDAS ACHARY	//	
		VS	VS	0	
		UNION OF INDIA		//	
203	D-WP(C)/49817/2026	SAUDAMINI GARNAIK	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/49820/2026	JUDHISTIRA DAS	SANGRAM JENA	//	
		VS	VS	0	

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205	D-WP(C)/49821/2026	STATE OF ODISHA SARAT KUMAR MOHANTY VS UNION OF INDIA	RAJESH RANJAN SAHOO VS	// // 0 //	
206	D-WP(C)/49822/2026	M/S. B.B STEEL, PARADEEP, JAGATSINGHPUR VS CHIEF COMMISSIONER, CT AND GST, CUTTACK	RUDRABHISHEK SAHOO VS	// 0 //	
207	D-WP(C)/49823/2026	JAGATIPUR SERVICE CO-OPERATIVE SOCIETY, BALASORE VS STATE OF ODISHA	LALMOH CHANDRA JENA VS	// 0 //	
208	D-WP(C)/49824/2026	BIDYUTPRAVA SATAPATHY VS UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //	
209	D-WP(C)/49825/2026	JANAMANI RAUTO@JANAMANI RAUTA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
210	D-WP(C)/49826/2026	DEEPAK @ DIPAK KUMAR SAMAL VS UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //	
211	D-WP(C)/49827/2026	SOMANATH BHADRIKA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
212	D-WP(C)/49828/2026	NUPESH KUMAR SAHU VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
213	D-WP(C)/49829/2026	INDIRA KUMARI BHUKTA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
214	D-WP(C)/49830/2026	EKALABYA SCHOOL OF NURSING, KHURDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
215	D-WP(C)/49831/2026	DRIPA PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	

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216	D-WP(C)/49832/2026	SUNIL MAHARANA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
217	D-WP(C)/49833/2026	KALU CHARAN GOUDA VS STATE OF ODISHA	KAILASH CHANDRA MISHRA VS VS	// 0 //	AOR20230000698C202600012
218	D-WP(C)/49834/2026	SUBRAT SAMAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
219	D-WP(C)/49835/2026	SANTILATA DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS VS	// 0 //	AOR20220001328C202600158
220	D-WP(C)/49836/2026	SARADA PRASAD MOHANTY VS STATE OF ODISHA	JAGADIP SAHOO VS VS	// 0 //	AOD20250001139C202600036
221	D-WP(C)/49837/2026	HRUDAY RANJAN SINGH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
222	D-WP(C)/49838/2026	DR. RAJASHREE MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// 0 //	AOR20220001583C202600319
223	D-WP(C)/49839/2026	BHUBANA NANDA MOHANTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
224	D-WP(C)/49840/2026	PURUSOTTAM MEHER VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// 0 //	AOR20220001583C202600318
225	D-WP(C)/49841/2026	JYOTSNA RANI DALBEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// 0 //	AOR20220001583C202600320
226	D-WP(C)/49842/2026	BHUBANESWAR NURSING AND HEALTH SCIENCE COLLEGE VS STATE OF ODISHA	CHAKRABARTY MOHANTY VS VS	// 0 //	
227	D-WP(C)/49843/2026	SUKADEVA ROUT	MANOJA KUMAR KHUNTIA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/49844/2026	SK.SAHID	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/49845/2026	SANATAN PARIDA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/49846/2026	ANIL KUMAR MOHANTY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/49847/2026	DOLOGOBINDA SAHOO	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/49848/2026	SASHIKALA PRADHAN	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/49849/2026	BISWA PRATAP RAY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/49850/2026	NARAYANA MARADI	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/49851/2026	DHARANIDHAR BEHERA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/49852/2026	TRILOCHAN RAUTARAY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/49853/2026	RAJ KISHORE JENA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/49855/2026	BISHNU SOY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	

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239	D-WP(C)/49856/2026	STATE OF ODISHA RAJIB KUMAR NAYAK VS	MANOJA KUMAR KHUNTIA VS	// // 0	
240	D-WP(C)/49857/2026	STATE OF ODISHA SOMANATH BAGHASINGH VS	MANOJA KUMAR KHUNTIA VS	// // 0	
241	D-WP(C)/49858/2026	STATE OF ODISHA PRAKASH PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// // 0	
242	D-WP(C)/49859/2026	STATE OF ODISHA BHOJARAJ BAG VS	MANOJA KUMAR KHUNTIA VS	// // 0	
243	D-WP(C)/49860/2026	STATE OF ODISHA KALI CHARAN MOHANTY VS	MANOJA KUMAR KHUNTIA VS	// // 0	
244	D-WP(C)/49861/2026	STATE OF ODISHA HIMANSU KISHORE MOHANTY VS	MANOJA KUMAR KHUNTIA VS	// // 0	
245	D-WP(C)/49862/2026	STATE OF ODISHA BANDITA NAYAK VS	ROUNAK PANDA VS	// // 0	
246	D-WP(C)/49863/2026	STATE OF ODISHA SUSHIL LAKRA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
247	D-WP(C)/49864/2026	STATE OF ODISHA BIJAY KUMAR MOHARANA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
248	D-WP(C)/49865/2026	STATE OF ODISHA BELALSEN CHHATRIA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
249	D-WP(C)/49866/2026	STATE OF ODISHA RABINARAYAN PATTNAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/49867/2026	PUBLIC SCHOOL OF NURSING, GANJAM VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS VS	// 0 //	
251	D-WP(C)/49869/2026	SUBHENDU KUMAR BISWAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
252	D-WP(C)/49870/2026	SURESH CHANDRA NAIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
253	D-WP(C)/49872/2026	CHOUDHURY LAXMIDHAR SAHOO VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS VS	// 0 //	
254	D-WP(C)/49875/2026	USCHHABA SABAR VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS VS	// 0 //	
255	D-WP(C)/49876/2026	PRASANT PUJARI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
256	D-WP(C)/49878/2026	LOVABATI NAYAK VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS VS	// 0 //	
257	D-WP(C)/49879/2026	SUDHIR KUMAR BAGSINGH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
258	D-WP(C)/49880/2026	ASHARA ALOKA SELF HELP GROUP, KANDHAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
259	D-WP(C)/49881/2026	BHAGBANA CHHUI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
260	D-WP(C)/49882/2026	S.K.ABDUL RAHEMAN VS STATE OF ODISHA	CHITTA RANJAN PATTNNAIK VS VS	// 0 //	
261	D-WP(C)/49884/2026	ORISSA COMPUTER ACADEMY, BHUBANESWAR	AMIT PRASAD BOSE	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/49887/2026	RAHAS KHATUA	BIBEKANANDA BAISAKH	//	
		VS	VS	0	
		THE REGIONAL MANAGER, LIC HOUSING FINANCE LTD., BHUBANESWAR		//	
263	D-WP(C)/49889/2026	PRASANTA KUMAR BEHERA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600179
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/49890/2026	TILOTTATMA MEHER	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/49891/2026	RUSHI KUMAR DHURUA	SUBAL GARDIA	//	AOR20220002559C202600004
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/49893/2026	MAHENDRA KUMURA	RASHMITA SAHU	//	AOR20220002559C202600003
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/49894/2026	SAROJ KUMAR KHATUA	PRAKASH KUMAR SAMAL	//	AOD20220004020C202600060
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/49895/2026	MONOJA KUMAR BISWAL	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600178
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/49896/2026	SUSHIL SETH	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/49897/2026	M/S SHREE JAGANNATH ENTERPRISES, KUAKHIA	SIDHANT DWIBEDI	//	AOR20220001213C202600044
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/49898/2026	SUBRATA KUMAR PANIGRAHI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/49900/2026	SANTI BRICKS EARTH QUARRY, BALASORE	RAMA CHANDRA JENA	//	
		VS	VS	0	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/49901/2026	STATE OF ODISHA KIRAN KUMAR SAHOO VS	JAYASHREE BISWAL VS	// // 0	
274	D-WP(C)/49902/2026	STATE OF ODISHA PADMA CHARAN MOHAPATRA VS	JAYASHREE BISWAL VS	// // 0	
275	D-WP(C)/49904/2026	STATE OF ODISHA SABITREE DAS VS	BANSHIDHAR SATAPATHY VS	// // 0	
276	D-WP(C)/49907/2026	STATE OF ODISHA SAMANTA MAHANANDA VS	PABITRA KUMAR BEHERA VS	// // 0	
277	D-WP(C)/49908/2026	STATE OF ODISHA JAY NARAYAN MISHRA VS	HRUDANANDA TRIPATHY VS	// // 0	
278	D-WP(C)/49909/2026	STATE OF ODISHA RAGHUNATH SAHOO VS	PADMAJA PATTNAIK VS	// // 0	
279	D-WP(C)/49910/2026	STATE OF ODISHA SANJIT BAIRAGI @ BOIRAGI VS	ABHAS MOHANTY VS	// // 0	
280	D-WP(C)/49911/2026	STATE OF ODISHA PITAMBER SATAPATHY VS	LAMBODAR PRADHAN VS	// // 0	
281	D-WP(C)/49913/2026	STATE OF ODISHA PITAMBER SATAPATHY VS	LAMBODAR PRADHAN VS	// // 0	
282	D-WP(C)/49916/2026	STATE OF ODISHA BALARAM SAHOO VS	RAKESH BEHERA VS	// // 0	
283	D-WP(C)/49917/2026	STATE OF ODISHA SEETA BRICK EART QUARRY, BALASORE VS	RAMA CHANDRA JENA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/49918/2026	ARSS INFRASTRUCTURE PROJECTS LTD.,BHUBANESWAR VS THE BANKING OMBUDSMAN RESERVE BANK OF INDIA, BHUBANESWAR	SWANAT KUMAR ACHARYA VS PRAFULLA KUMAR MOHAPATRA	// 0 //	
285	D-WP(C)/49919/2026	TRAILOKYA NATH SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS RAKESH BEHERA	// 0 //	
286	D-WP(C)/49920/2026	SHISHIR KUMAR BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS SATYAJIT SAMAL	// 0 //	
287	D-WP(C)/49921/2026	RAKHAL KRUSHNA JENA VS STATE OF ODISHA	SATYAJIT SAMAL VS PRAVASH CHANDRA JENA	// 0 //	
288	D-WP(C)/49922/2026	DHANANJAY JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS DILLIP KUMAR SAHU	// 0 //	AOR20220001727C202600109
289	D-WP(C)/49923/2026	PATANJALI SHASTRI VS STATE OF ODISHA	DILLIP KUMAR SAHU VS SAMEER KUMAR DAS	// 0 //	AOD20240000338C202600220
290	D-WP(C)/49924/2026	HIMANSU CHANDRA SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS BIKASH MISHRA	// 0 //	AOD20260000375C202600010
291	D-WP(C)/49925/2026	PRADEEP KUMAR SABAR VS STATE OF ODISHA	BIKASH MISHRA VS KANANBALA ROY CHOUDHURY	// 0 //	AOR20220001523C202600180
292	D-WP(C)/49926/2026	KISANT NAIK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS KANANBALA ROY CHOUDHURY	// 0 //	AOR20220001523C202600176
293	D-WP(C)/49927/2026	KABU PAHADSINGH VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS RAMA CHANDRA JENA	// 0 //	
294	D-WP(C)/49928/2026	USHA-I BRICKS EARTH QUARRY, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS KANANBALA ROY CHOUDHURY	// 0 //	AOR20220001523C202600175
295	D-WP(C)/49929/2026	DEEPAK KUMAR DALEI	KANANBALA ROY CHOUDHURY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/49931/2026	BIKASH CHANDRA DAS	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600177
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/49932/2026	RAMA CHANDRA SAHOO	DURGESH NARAYAN RATH	//	AOD20240000338C202600222
		VS	VS	0	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD		//	
298	D-WP(C)/49933/2026	BRAJA BANDHU SAHOO	SOUBHAGYA SWAIN	//	AOR20220001296C202600150
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/49934/2026	SAUDAMINI SAMANTRAY	DAITARI BEHERA	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BHUBANESWAR		//	
300	D-WP(C)/49935/2026	KALIA KISHAN	TRILOCHAN DASH	//	AOD20260000493C202600014
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/49936/2026	THE CARING HANDS SCHOOL OF NURSING, KHORDHA	GOPAL PRASAD JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/49937/2026	PABITRA SWAIN	RAKESH BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/49938/2026	M/S MACOFINS, BHUBANESWAR	SUNIL MISHRA	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR		//	
304	D-WP(C)/49939/2026	THE ANNAPURNA NURSING CENTRE, NAYAGARH	GOPAL PRASAD JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/49941/2026	HEERA BRICKS EARTH QUARRY, BALASORE	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/49942/2026	THE SHRADHA NURSINGH COLLEGE AND ALLIED MEDICAL SCIENCE, BALHALPUR, CUTTACK	MOHAN PRASAD JENA	//	
		VS	VS	0	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/49943/2026	STATE OF ODISHA RANJIT SAHOO VS	RAKESH BEHERA VS	// // ()	
308	D-WP(C)/49944/2026	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	PRATIK NAYAK VS	// // ()	
309	D-WP(C)/49945/2026	UNION OF INDIA ASHOK DAS VS	PRATIK NAYAK VS	// // ()	
310	D-ABLAPL/32284/2026	THE COLLECTOR, KENDRAPARA AMAN KUMAR YADAV @ AMAN YADAV VS	UMA SHANKAR PATEL VS	// HEMGIR /422 /2026 ()	AOR20220000263C202600103
311	D-ABLAPL/32286/2026	STATE OF ODISHA MAHESWAR PARIDA VS	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /146 /2025 ()	
312	D-ABLAPL/32287/2026	STATE OF ODISHA SANTOSH KUMAR DAS VS	AMLAN SHAKTI PAUL VS	// KHANDAPARA /144 /2023 ()	
313	D-ABLAPL/32293/2026	STATE OF ODISHA MINI SWAIN VS	SAPAN KUMAR LENKA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /147 /2026 ()	
314	D-ABLAPL/32294/2026	STATE OF ODISHA MUJIBUR RAHEMAN VS	SAPAN KUMAR LENKA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /147 /2026 ()	
315	D-ABLAPL/32303/2026	STATE OF ODISHA RAGHUNATH BARIK VS	KULDEEP MOHANTY VS	// JALESWAR /221 /2026 ()	AOD20240000012C202600327
316	D-ABLAPL/32304/2026	STATE OF ODISHA RISI THAPA VS	BHABANI PRASAD PRADHAN VS	// SUNDARGARH TOWN /369 /2026 ()	
317	D-ABLAPL/32307/2026	STATE OF ODISHA DIPESH KUMAR BEHERA @ DIPESH KU BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// CHATRAPUR /460 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/32314/2026	SK. MAIMUDDIN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /263 /2026 () //	
319	D-ABLAPL/32315/2026	SK. LALO VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	DHAMNAGAR /435 /2026 () //	
320	D-ABLAPL/32316/2026	UPENDRA MALIK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /387 /2026 () //	
321	D-ABLAPL/32319/2026	BINAY KUMAR MOHANTY VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	BRAHMANITARANG /458 /2026 () //	
322	D-ABLAPL/32331/2026	PABITRA KUMAR NAIK VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	ATHGARH /48 /2006 () //	
323	D-ABLAPL/32334/2026	SHEIKH SARFARAZ @ MD.SARFRAJ VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MAHILA P.S. BUXIBAZAR /88 /2026 () //	
324	D-ABLAPL/32341/2026	SOUMYA RANJAN MALIK VS STATE OF ODISHA	RANJIT MOHANTY VS	PATTAMUNDAI MODEL /206 /2022 () //	
325	D-ABLAPL/32342/2026	KALI CHARAN KISKU VS STATE OF ODISHA	GIRIJA PRASAD DUTTA VS	RAIRANGPUR TOWN /306 /2025 () //	
326	D-ABLAPL/32345/2026	AMLI MURMU @ HIRAMANI MURMU VS STATE OF ODISHA	GIRIJA PRASAD DUTTA VS	RAIRANGPUR TOWN /306 /2025 () //	
327	D-ABLAPL/32346/2026	BHIMA CHARAN KISKU @ BHIMA KISKU VS STATE OF ODISHA	GIRIJA PRASAD DUTTA VS	RAIRANGPUR TOWN /306 /2025 () //	
328	D-ABLAPL/32356/2026	KAMALA KANTA TRIPATY @ KAMALAKANTA TRIPATY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOPALPUR /219 /2026 () //	
329	D-ABLAPL/32358/2026	SK. AYUB KHAN @ SEK AYUB UDDIN	PRAVASH CHANDRA JENA	RAJNAGAR /346 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/32366/2026	SURU @ JASHOBANTA BISHI	SUSHANTA KUMAR JOSHI	// 0	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/32369/2026	SAHADEB PAL @ SUREI PAL	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600284
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/32373/2026	NARESH KUMAR BARIK	PARTHA SARATHI DAS	KEONJHAR SADAR /300 /2026	AOD20240000364C202600247
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/32376/2026	PRINCE KUMAR RAM	SOUMYA RANJAN DAS	PLANTSITE /688 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/32384/2026	KRUSHNA PRASAD MOHANTY	SANJIB KUMAR BHANJADEO	KHURDA MODEL /226 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/32387/2026	SANJAYA KUMAR NAYAK @ PINTU	RAJ KISHOR SWAIN	KANDARPUR /213 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/32390/2026	PRATIMA BARIK	ACHYUTANANDA PATTANAIK	INDUSTRIAL ESTATE PS /313 /2026	AOD20240000586C202600307
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/32391/2026	NABAGHANA SAHU	KULDEEP MOHANTY	//	AOD20240000012C202600329
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/32394/2026	SABITA RANI NAYAK	SANTOSH SETHI	MAHILA P.S.(BBSR) /232 /2026	AOR20220001736C202600260
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/32395/2026	MANJUSHREE SAHOO	GAJENDRANATH ROUT	TIRTOL /480 /2025	AOR20220004106C202600105
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/32397/2026	ANANTA MURMU ALIAS BAPI MURMU	Suryakanta Dwibedi	//	AOR20220001245C202600050
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
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		STATE OF ODISHA			
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ORISSA HIGH COURT

MISC CASES FILED on :15/10/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA(ICA)/48884/2026 ARBA(ICA)/ /	BOTHRA SHIPPING SERVICES PRIVATE LIMITED/BOTHRA GROUP, JAGATSINGHPUR MP	SOURAB BOYER BISNOI	1/2026
2	D-CRLMA/3033/2025 CRLMA/17/2025	SUBASH CHANDRA PANDA MP		41/2026
3	D-TRPCRL/32383/2026 TRPCRL/ /	SAMBIT RANJAN MALLIK MP	LAMBIT SENAPATI	83/2026
4	D-CMAPL/49798/2026 CMAPL/ /	NARASINGHA JUADI MP	ADV.	246/2026
5	D-CMAPL/49868/2026 CMAPL/ /	BIDHU BHUSAN TRIPATHY MP	KAJAL SAHOO	247/2026
6	D-JCRLA/26100/2024 JCRLA/142/2024	JHATUA@KRUSHNA CHANDRA MALLICKKAISARUN NISHA, RITA SINGH MP		312/2026
7	D-TRP(C)/49801/2026 TRP(C)/ /	JANMEJAY CHHOTRAY MP	PRAVASHA PUJAREE PARIDA	379/2026
8	D-TRP(C)/49807/2026 TRP(C)/ /	ANUPAM SARTHAK MP	BINAYA KUMAR MOHANTY	380/2026
9	D-TRP(C)/49915/2026 TRP(C)/ /	TAPASI RANI BISWAS MP	P PARAMAKISHNA PATRO	381/2026
10	D-RVWPET/49877/2026 RVWPET/ /	OFFICERS HOUSING COOPERATIVE SOCIETY, KHSRBA MP	SOURAB BOYER BISNOI	464/2026
11	D-RVWPET/49877/2026 RVWPET/ /	OFFICERS HOUSING COOPERATIVE SOCIETY, KHSRBA MP	SOURAB BOYER BISNOI	465/2026
12	D-MATA/49787/2026 MATA/ /	RABI NARAYAN BEHERA MP	AMITAV TRIPATHY	552/2026
13	D-BLAPL/32283/2026 BLAPL/ /	PRADIP @ PRADEEP KUMAR SAHU @ PRADIP MP	ADITYA KUMAR NANDA	752/2026
14	D-BLAPL/31437/2026 BLAPL/ /	KHITISH KUMAR MAHANTA @ KSHITISH KUMAR MAHANTA MP	KSHITISH KUMAR MAHANTA	753/2026
15	D-BLAPL/29677/2026 BLAPL/10172/2026	DEEPAK RAM @ DIPARAM MP		754/2026
16	D-BLAPL/30459/2026 BLAPL/10511/2026	LITUNA @ SADANANDA DAS MP	SUSHANTA HARICHANDAN	755/2026
17	D-BLAPL/32320/2026 BLAPL/ /	PRAMOD CHHATIA MP	RANJAN KUMAR SAHOO	756/2026
18	D-CRLREV/32285/2026 CRLREV/ /	SATYABRATA MOHAPATRA MP	SARADA PRASAD DASH	1223/2026
19	D-CRLREV/32398/2026 CRLREV/ /	SUJIT BAIDYA MP	SANJIB KUMAR BHANJADEO	1224/2026
20	D-FAO/497/2022 FAO/497/2022	UDDHAB BARIK MP		1355/2026
21	D-FAO/496/2022 FAO/496/2022	SAROJ KUMAR PATTJOSHI MP		1356/2026
22	D-FAO/495/2022 FAO/495/2022	HIMANSU SEKHAR MUND MP		1357/2026
23	D-FAO/322/2018 FAO/322/2018	STATE OF ORISSA MP		1358/2026
24	D-RSA/47823/2026 RSA/527/2026	STATE OF ODISHA MP	DEBASISH TRIPATHY, A.G.A.	1540/2026
25	D-RSA/418/2023 RSA/418/2023	HEMALATA SAHU@JENA MP	BANSHIDHAR BAUG	1541/2026
26	D-RSA/40933/2026	GOLAP PANADA	AJIT CHANDRA MOHAPATRA	

	RSA/ /	MP		1542/2026
27	D-RSA/40933/2026	GOLAP PANADA	AJIT CHANDRA MOHAPATRA	
	RSA/ /	MP		1543/2026
28	D-RSA/40932/2026	GOLAP PANDA	AJIT CHANDRA MOHAPATRA	
	RSA/ /	MP		1544/2026
29	D-RSA/40932/2026	GOLAP PANDA	AJIT CHANDRA MOHAPATRA	
	RSA/ /	MP		1545/2026
30	D-RSA/49813/2026	KESHABA BANACHHOR	SUSANTA KUMAR TRIPATHY	
	RSA/ /	MP		1546/2026
31	D-RSA/49874/2026	JAYANTI PRADHAN	BHASKAR CHANDRA PANDA	
	RSA/ /	MP		1547/2026
32	D-RSA/47823/2026	STATE OF ODISHA	DEBASISH TRIPATHY, A.G.A.	
	RSA/527/2026	MP		1548/2026
33	D-ABLAPL/26795/2025	RAJENDRA KUMAR SETHI		
	ABLAPL/10470/2025	MP		1845/2026
34	D-ABLAPL/21622/2026	RAJ KISHORE SETHI		
	ABLAPL/8818/2026	MP		1846/2026
35	D-ABLAPL/20439/2026	SK.KARIM		
	ABLAPL/8089/2026	MP		1847/2026
36	D-ABLAPL/22753/2026	TRUNABINDU MOHANTY		
	ABLAPL/9264/2026	MP		1848/2026
37	D-ABLAPL/16550/2026	ALOK KUMAR JENA		
	ABLAPL/6410/2026	MP		1849/2026
38	D-CMP/989/2023	HEMALATA SAHU@JENA	BANSHIDHAR BAUG	
	CMP/989/2023	MP		2041/2026
39	D-CMP/49854/2026	HARIHARA JENA	AMIT PRASAD BOSE	
	CMP/ /	MP		2042/2026
40	D-CMP/49873/2026	RANJUKTA DAS	KARUNAKAR GAYA	
	CMP/ /	MP		2043/2026
41	D-CMP/49886/2026	STATE BANK OF INDIA, BHUBANESWAR	BHASKAR CHANDRA PANDA	
	CMP/ /	MP		2044/2026
42	D-CMP/49914/2026	P.ISMILE	RAJU KUMAR SATAPATHY	
	CMP/ /	MP		2045/2026
43	D-MACA/49752/2026	SUBHROJIT BOITI	KSHIROD KUMAR PAHIL	
	MACA/ /	MP		2330/2026
44	D-MACA/49804/2026	THE DIVISIONAL MANAGER NATIONAL INSURANCE CO. LTD., CUTTACK		
	MACA/ /	MP		2331/2026
45	D-MACA/49532/2026	NATIONAL INSURANCE CO. LTD.	BIJOY DASMOHAPATRA	
	MACA/ /	MP		2332/2026
46	D-MACA/49816/2026	DIVISIONAL MANAGER (CLAIMS) SHRIRAM CENTRAL INSURANCE CO. LTD., BHUBANESWAR		
	MACA/ /	MP		2333/2026
47	D-MACA/49816/2026	DIVISIONAL MANAGER (CLAIMS) SHRIRAM CENTRAL INSURANCE CO. LTD., BHUBANESWAR		
	MACA/ /	MP		2334/2026
48	D-MACA/49818/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., GANJAM		
	MACA/ /	MP		2335/2026
49	D-CRLA/27218/2026	KHARAT BAG	BINOD KUMAR HATI	
	CRLA/829/2026	MP		2667/2026
50	D-CRLA/30255/2024	BHARAT@SUSHANTA KUMAR SETHI	BIBHUTI BHUSAN SWAIN,PURNA CHANDRA DAS	
	CRLA/1070/2024	MP		2668/2026
51	D-CRLA/32370/2026	ASHOK KUMAR ROUL@BABULA	BIRENDRA KUMAR PARDHI	
	CRLA/ /	MP		2669/2026
52	D-CRLA/32370/2026	ASHOK KUMAR ROUL@BABULA	BIRENDRA KUMAR PARDHI	
	CRLA/ /	MP		2670/2026
53	D-CRLA/32377/2026	RAJA @ PARTHA SARATHI MOHANTY	DEBASNAN DAS	
	CRLA/ /	MP		2671/2026
54	D-CRLA/30784/2026	SURESH SUNYANI	SOUMYA RANJAN MOHANTY	
	CRLA/ /	MP		2672/2026
55	D-CRLA/30784/2026	SURESH SUNYANI	SOUMYA RANJAN MOHANTY	
	CRLA/ /	MP		2673/2026
56	D-CRLMC/32298/2026	AJIT KUMAR SAHOO	PUSPAMITRA MOHAPATRA	
	CRLMC/ /	MP		2962/2026
57	D-CRLMC/32299/2026	RAMESH CHANDRA MOHAPATRA	SIBA PRASAD SWAIN	
	CRLMC/ /	MP		2963/2026

58	D-CRLMC/40264/2025 CRLMC/26/2026	NARENDRA KHOSLA MP		2964/2026
59	D-CRLMC/27188/2026 CRLMC/3408/2026	DIPTYMAYEE KAR MP	PREM KUMAR DAS	2965/2026
60	D-CRLMC/32313/2026 CRLMC/ /	SHREETAM NANDA MP	PRAVASHA PUJAREE PARIDA	2966/2026
61	D-CRLMC/25816/2026 CRLMC/2954/2026	GUPTESWAR SAHU MP		2967/2026
62	D-CRLMC/32396/2026 CRLMC/ /	SIMA @ SEEMA SAHOO @ SAMANTARAY MP	PRAVASH CHANDRA JENA	2968/2026
63	D-WA/49754/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3193/2026
64	D-WA/49754/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3194/2026
65	D-WA/9379/2026 WA/555/2026	FOOD CORPORATION OF INDIA, NEW DELHI MP		3195/2026
66	D-WA/49755/2026 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	3196/2026
67	D-WA/49755/2026 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	3197/2026
68	D-WA/49756/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	3198/2026
69	D-WA/49756/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	3199/2026
70	D-WA/49757/2026 WA/ /	SUPERINTENDING ENGINEER OF PURI IRIGATION DIVISION MP	IRISHA MOHANTY,A.G.A	3200/2026
71	D-WA/49757/2026 WA/ /	SUPERINTENDING ENGINEER OF PURI IRIGATION DIVISION MP	IRISHA MOHANTY,A.G.A	3201/2026
72	D-WA/49758/2026 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	3202/2026
73	D-WA/49758/2026 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	3203/2026
74	D-WA/49809/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3204/2026
75	D-WA/49809/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3205/2026
76	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3206/2026
77	D-WP(C)/49727/2026 WP(C)/34338/2026	SOMANATH ROUT MP	ABHISHEK MOHANTY	20411/2026
78	D-WP(C)/49725/2026 WP(C)/ /	TRILOCHAN ROUT MP	RAKESH KUMAR SARANGI	20412/2026
79	D-WP(C)/25909/2026 WP(C)/17964/2026	GOURI BEHERA MP	PRATIK DASH	20413/2026
80	D-WP(C)/49742/2026 WP(C)/34400/2026	PULINDRA KUMAR DIURIA MP	KUNAL KUMAR SWAIN	20414/2026
81	D-WP(C)/49726/2026 WP(C)/ /	THE SUPERINTENDING ENGINEER, PURI IRIGATION DIVISION MP	IRISHA MOHANTY,A.G.A	20415/2026
82	D-WP(C)/49744/2026 WP(C)/ /	M/S.RAJKUMAR SAMAL,BJB NAGAR, BHUBANESWAR MP	BIJAY KUMAR PRASAD MOHANTY	20416/2026
83	D-WP(C)/37015/2026 WP(C)/25687/2026	SASHIKANTA LENKA MP	BIJAY JENA, DEVI PRASAD DHAL(SR.ADV.) (AMICUS CURIAE)	20417/2026
84	D-WP(C)/49728/2026 WP(C)/ /	THE SUPERINTENDING ENGINEER, PURI IRIGATION DIVISION MP	IRISHA MOHANTY,A.G.A	20418/2026
85	D-WP(C)/49748/2026 WP(C)/ /	SAROJINI NAYAK MP	RAJESH RANJAN SAHOO	20419/2026
86	D-WP(C)/49749/2026 WP(C)/ /	SANTOSH PUR SERVICE COOPERATIVE SOCIETY, BALASORE MP	KAMTA CHANDEL	20420/2026
87	D-WP(C)/49729/2026 WP(C)/ /	THE SUPERINTENDING ENGINEER, PURI IRIGATION DIVISION MP	IRISHA MOHANTY,A.G.A	20421/2026
88	D-WP(C)/49750/2026 WP(C)/34340/2026	SUDARSAN BEHERA MP	UMESH CHANDRA MOHANTY	20422/2026
89	D-WP(C)/49751/2026	PRATAP CHANDRA DAS	RAJESH RANJAN SAHOO	

	WP(C)/ /	MP		20423/2026
90	D-WP(C)/46066/2026	M/S ROYAL SECURITY SERVICE, BALANGIR	ADYASIDHI MISHRA	
	WP(C)/32426/2026	MP		20424/2026
91	D-WP(C)/48078/2026	RITESH KUMAR CHAND	SUSHANTA KUMAR PRADHAN	
	WP(C)/33810/2026	MP		20425/2026
92	D-WP(C)/48080/2026	BRAJARAJ PRADHAN	SUSHANTA KUMAR PRADHAN	
	WP(C)/33814/2026	MP		20426/2026
93	D-WP(C)/49753/2026	BISWAJIT PANDA	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		20427/2026
94	D-WP(C)/48083/2026	PARAMESWAR BHOI	SUSHANTA KUMAR PRADHAN	
	WP(C)/33817/2026	MP		20428/2026
95	D-WP(C)/49730/2026	THE SUPERINTENDING ENGINEER, PURI IR	IRADIPATI KUNDARI, A.G.A	
	WP(C)/ /	MP		20429/2026
96	D-WP(C)/48109/2026	HARISH CHANDRA SWAIN	SUSHANTA KUMAR PRADHAN	
	WP(C)/33931/2026	MP		20430/2026
97	D-WP(C)/48838/2026	SIBA SHAKTI SHG, DHENKANAL	NIKUNJA KUMAR ROUT	
	WP(C)/ /	MP		20431/2026
98	D-WP(C)/49731/2026	THE SUPERINTENDING ENGINEER, PURI IR	IRADIPATI KUNDARI, A.G.A	
	WP(C)/ /	MP		20432/2026
99	D-WP(C)/47806/2026	SARAT CHANDRA MOAHARANA		
	WP(C)/33750/2026	MP		20433/2026
100	D-WP(C)/49733/2026	SATYA ALEKHA MAHIMA DHARMA, KAUCH	CHANDRANATH ROUT	
	WP(C)/ /	MP		20434/2026
101	D-WP(C)/49734/2026	THE SUPERINTENDING ENGINEER, PURI IR	IRADIPATI KUNDARI, A.G.A	
	WP(C)/ /	MP		20435/2026
102	D-WP(C)/49760/2026	ANTARYAMI DAS	RAKESH BEHERA	
	WP(C)/34337/2026	MP		20436/2026
103	D-WP(C)/49761/2026	DILLIP KUMAR SWAIN	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		20437/2026
104	D-WP(C)/49763/2026	SUSHAMA SAHU	GYANA RANJAN SETHI	
	WP(C)/ /	MP		20438/2026
105	D-WP(C)/49764/2026	SIBA BEHERA	DR.PURUSOTTAM CHULI	
	WP(C)/ /	MP		20439/2026
106	D-WP(C)/49735/2026	THE SUPERINTENDING ENGINEER, PURI IR	IRADIPATI KUNDARI, A.G.A	
	WP(C)/ /	MP		20440/2026
107	D-WP(C)/33861/2026	M/S ORISSA STEVEDORES LTD., CUTTACK	KAJAL SAHOO	
	WP(C)/23641/2026	MP		20441/2026
108	D-WP(C)/1473/2026	ASHWINI KUMAR NAYAK		
	WP(C)/1599/2026	MP		20442/2026
109	D-WP(C)/49736/2026	THE SUPERINTENDING ENGINEER, PURI IR	IRADIPATI KUNDARI, A.G.A	
	WP(C)/ /	MP		20443/2026
110	D-WP(C)/49766/2026	BHARAT BAHADUR CHETRI	SUSHANT KUMAR PRADHAN (3)	
	WP(C)/ /	MP		20444/2026
111	D-WP(C)/49737/2026	SATYA ALEKHA MAHIMA DHARMA, KAUCH	CHANDRANATH ROUT	
	WP(C)/ /	MP		20445/2026
112	D-WP(C)/49768/2026	THE STATESMAN LTD., KOLKATA	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		20446/2026
113	D-WP(C)/37249/2023	JAYANTA KUMAR BARIK		
	WP(C)/37249/2023	MP		20447/2026
114	D-WP(C)/1469/2026	UMAKANTA BARIK		
	WP(C)/1597/2026	MP		20448/2026
115	D-WP(C)/24497/2026	HARENDRA BARAL	SAIBRATA RATH	
	WP(C)/17677/2026	MP		20449/2026
116	D-WP(C)/49772/2026	CHANDRA SEKHAR BISWAL	PRAJNA SARITA MOHANTY	
	WP(C)/ /	MP		20450/2026
117	D-WP(C)/49775/2026	ASWINI KUMAR BAG	ADYASIDHI MISHRA	
	WP(C)/ /	MP		20451/2026
118	D-WP(C)/49776/2026	HEMANTA KUMAR BEHERA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		20452/2026
119	D-WP(C)/49777/2026	SUBASH PRADHAN	SUKANTA KUMAR DALAI	
	WP(C)/34382/2026	MP		20453/2026
120	D-WP(C)/49779/2026	NIRMAL CHANDRA ROUTRAY	SUCHETA GUMANSINGH	
	WP(C)/ /	MP		20454/2026

121	D-WP(C)/49781/2026 WP(C)/ /	BASANT SAHOO MP	JENAMANI JEEBAN JYOTI	20455/2026
122	D-WP(C)/49784/2026 WP(C)/ /	KASTURI HARICHANDAN MP	SUKANTA KUMAR DALAI	20456/2026
123	D-WP(C)/34869/2025 WP(C)/24435/2025	DIPASU SEKHAR NAYAK MP	SRI LALIT MOHAN NANDA	20457/2026
124	D-WP(C)/49786/2026 WP(C)/ /	URMILA NAYAK MP	SUKANTA KUMAR DALAI	20458/2026
125	D-WP(C)/28761/2026 WP(C)/20643/2026	SUKANTA BISWAL MP	NITYANANDA BEHURIA	20459/2026
126	D-WP(C)/39516/2026 WP(C)/27538/2026	SUMITRA NAIK MP	SWAPNIL ROY	20460/2026
127	D-WP(C)/43160/2023 WP(C)/43160/2023	MONALISA BEHERA MP		20461/2026
128	D-WP(C)/49803/2026 WP(C)/ /	HAZRAT SYED ABDULLAH SAHA BABA BIKRAMA (RAJENDRA) MP	BIKRAMA (RAJENDRA) GHAG MANAGEMENT AND DEVELOPMENT COMM MP	20462/2026
129	D-WP(C)/32834/2026 WP(C)/22846/2026	AKASH KUMAR NAYAK MP	BIBHUTI BHUSAN SWAIN, M/S. SANTANU KUMAR SARANGI (SR. AD	20463/2026
130	D-WP(C)/49808/2026 WP(C)/ /	BALLA MADHUSUDAN RAO MP	SHREYANSH RAJGURU	20464/2026
131	D-WP(C)/49810/2026 WP(C)/ /	ISHAAN GUPTA MP	RAMDAS ACHARY	20465/2026
132	D-WP(C)/49814/2026 WP(C)/ /	JUNAID HASRAT MP	RAMDAS ACHARY	20466/2026
133	D-WP(C)/49817/2026 WP(C)/ /	SAUDAMINI GARNAIK MP	BIREN SANKAR TRIPATHY	20467/2026
134	D-WP(C)/21194/2021 WP(C)/21194/2021	KAILASH CHANDRA PANDA MP	SUBASH CHANDRA PUSPALAKA	20469/2026
135	D-WP(C)/21936/2026 WP(C)/15696/2026	HARIHAR PRUSTY MP	PRAVASH CHANDRA JENA	20470/2026
136	D-WP(C)/21898/2026 WP(C)/15701/2026	HARIHAR PRUSTY MP	PRAVASH CHANDRA JENA	20471/2026
137	D-WP(C)/21902/2026 WP(C)/15703/2026	HARIHAR PRUSTY MP	PRAVASH CHANDRA JENA	20472/2026
138	D-WP(C)/21904/2026 WP(C)/15724/2026	HARIHAR PRUSTY MP	PRAVASH CHANDRA JENA	20473/2026
139	D-WP(C)/21905/2026 WP(C)/15727/2026	HARIHAR PRUSTY MP	PRAVASH CHANDRA JENA	20474/2026
140	D-WP(C)/49821/2026 WP(C)/ /	SARAT KUMAR MOHANTY MP	RAJESH RANJAN SAHOO	20475/2026
141	D-WP(C)/21906/2026 WP(C)/15732/2026	HARIHAR PRUSTY MP	PRAVASH CHANDRA JENA	20476/2026
142	D-WP(C)/21907/2026 WP(C)/15780/2026	HARIHAR PRUSTY MP	PRAVASH CHANDRA JENA	20477/2026
143	D-WP(C)/49822/2026 WP(C)/ /	M/S. B.B STEEL, PARADEEP, JAGATSINGHPUR MP	PURABHISHEK SAHOO	20478/2026
144	D-WP(C)/49823/2026 WP(C)/ /	JAGATIPUR SERVICE CO-OPERATIVE SOCIETY MP	RAJABHAKSHORI JENA	20479/2026
145	D-WP(C)/21908/2026 WP(C)/15784/2026	HARIHAR PRUSTY MP	PRAVASH CHANDRA JENA	20480/2026
146	D-WP(C)/21933/2026 WP(C)/16020/2026	HARIHAR PRUSTY MP	PRAVASH CHANDRA JENA	20481/2026
147	D-WP(C)/49824/2026 WP(C)/ /	BIDYUTPRAVA SATAPATHY MP	RAJESH RANJAN SAHOO	20482/2026
148	D-WP(C)/49826/2026 WP(C)/ /	DEEPAK @ DIPAK KUMAR SAMAL MP	RAJESH RANJAN SAHOO	20483/2026
149	D-WP(C)/49848/2026 WP(C)/ /	SASHIKALA PRADHAN MP	LAXMIKANTA MOHANTY	20485/2026
150	D-WP(C)/49872/2026 WP(C)/ /	CHOUDHURY LAXMIDHAR SAHOO MP	PRAGYAN PARAMITA MOHANTY	20487/2026
151	D-WP(C)/49896/2026 WP(C)/ /	SUSHIL SETH MP	AMIT PRASAD BOSE	20488/2026
152	D-WP(C)/49889/2026	PRASANTA KUMAR BEHERA	KANANBALA ROY CHOUDHURY	

	WP(C)/ /	MP		20489/2026
153	D-WP(C)/49907/2026	SAMANTA MAHANANDA	PABITRA KUMAR BEHERA	
	WP(C)/ /	MP		20490/2026
154	D-WP(C)/49900/2026	SANTI BRICKS EARTH QUARRY, BALASORE	RAMA CHANDRA JENA	
	WP(C)/ /	MP		20491/2026
155	D-WP(C)/49908/2026	JAY NARAYAN MISHRA	HRUDANANDA TRIPATHY	
	WP(C)/ /	MP		20492/2026
156	D-WP(C)/23016/2023	PRADIP KUMAR JENA	BUDHADEV ROUTRAY	
	WP(C)/23016/2023	MP		20493/2026
157	D-WP(C)/49910/2026	SANJIT BAIRAGI @ BOIRAGI	ABHAS MOHANTY	
	WP(C)/ /	MP		20494/2026
158	D-WP(C)/49897/2026	M/S SHREE JAGANNATH ENTERPRISES, KSR	AKHANT DWIBEDI	
	WP(C)/ /	MP		20495/2026
159	D-WP(C)/49894/2026	SAROJ KUMAR KHATUA	PRAKASH KUMAR SAMAL	
	WP(C)/ /	MP		20496/2026
160	D-WP(C)/49713/2026	SABITA MEHER	JNYANANANDA PANDA	
	WP(C)/ /	MP		20497/2026
161	D-WP(C)/43182/2026	DILLIP KUMAR KHATUA	KUNAL KUMAR SWAIN	
	WP(C)/29648/2026	MP		20498/2026
162	D-WP(C)/49916/2026	BALARAM SAHOO	RAKESH BEHERA	
	WP(C)/ /	MP		20499/2026
163	D-WP(C)/49895/2026	MONOJA KUMAR BISWAL	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20500/2026
164	D-WP(C)/49920/2026	SHISHIR KUMAR BISWAL	RAKESH BEHERA	
	WP(C)/ /	MP		20501/2026
165	D-WP(C)/49917/2026	SEETA BRICK EART QUARRY, BALASORE	RAMA CHANDRA JENA	
	WP(C)/ /	MP		20502/2026
166	D-WP(C)/34192/2026	SUVENDU PRAKASH RAY		
	WP(C)/ /	MP		20503/2026
167	D-WP(C)/49928/2026	USHA-I BRICKS EARTH QUARRY, BALASORE	RAMA CHANDRA JENA	
	WP(C)/ /	MP		20504/2026
168	D-WP(C)/49937/2026	PABITRA SWAIN	RAKESH BEHERA	
	WP(C)/ /	MP		20505/2026
169	D-WP(C)/49927/2026	KABU PAHADSSINGH	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20506/2026
170	D-WP(C)/49938/2026	M/S MACOFINS, BHUBANESWAR	SUNIL MISHRA	
	WP(C)/ /	MP		20507/2026
171	D-WP(C)/49941/2026	HEERA BRICKS EARTH QUARRY, BALASORE	RAMA CHANDRA JENA	
	WP(C)/ /	MP		20508/2026
172	D-WP(C)/49943/2026	RANJIT SAHOO	RAKESH BEHERA	
	WP(C)/ /	MP		20509/2026
173	D-WP(C)/49929/2026	DEEPAK KUMAR DALEI	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20510/2026
174	D-WP(C)/49944/2026	BIJAYA KUMAR BEHERA	PRATIK NAYAK	
	WP(C)/ /	MP		20511/2026
175	D-WP(C)/49931/2026	BIKASH CHANDRA DAS	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20512/2026
176	D-WP(C)/49932/2026	RAMA CHANDRA SAHOO	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		20513/2026
177	D-WP(C)/49926/2026	KISANT NAIK	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20514/2026
178	D-WP(C)/49933/2026	BRAJA BANDHU SAHOO	SOUBHAGYA SWAIN	
	WP(C)/ /	MP		20515/2026